

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4826
ANSWERED ON:08.12.2010
BAN ON PRIVATE TUITION BY TEACHERS
Chowdhury Shri Adhir Ranjan

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to bring a bill to ban the practice of private tuition by the Government teachers in the entire country;
- (b) If so, the details thereof; and
- (c) the time by which it will be implemented?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SMT. D. PURANDESWARI)

(a) to (c): The Right of Children to Free and Compulsory Education (RTE) Act, 2009 provides for free and compulsory education to all children of the age of six to fourteen years. Section 28 of the RTE Act prohibits private tuition by teacher and states that "no teacher shall engage himself or herself in private tuition or private teaching activity". The Act has come into force from 1st April, 2010.